

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2240  
ANSWERED ON 05.08.2024**

**DISCRIMINATION AGAINST RESERVED CATEGORIES IN CENTRAL  
INSTITUTIONS**

**2240. SMT. PRATIMA MONDAL:**

Will the Minister of Education be pleased to state:

- (a) the Government's initiatives to reduce discrimination against Scheduled Castes, Scheduled Tribes and Other Backward Classes in Central Institutions;
- (b) Whether the Government has evaluated the reported instances of caste discrimination in school campuses; and
- (c) the number of students belonging to SCs, STs, and OBCs who dropped out of central institutions between 2019-2024?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

(a) to (c): In order to reduce the discrimination against Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in Central Institutions, Government has taken various steps which inter-alia include setting up of SC/ST students' cells, Equal Opportunity Cell, Student Grievance Cell, Student Grievance Redressal Committee, Liaison Officers, etc. in Higher Educational Institutions (HEIs). University Grants Commission (UGC) (Promotion of Equity in Higher Educational Institutions) Regulations, 2012 and UGC (Redressal of Grievance of Students) Regulations, 2023 have also been formulated to safeguard the interest of students including SC/ST/OBC students. These regulations also provide for establishment of Equal Opportunity Cell and appointment of

Anti-Discrimination Officer. It also provides for the constitution of Students Grievance Redressal Committee (SGRC) and appointment of Ombudsperson(s) by all HEIs to redress the grievances of students including SC/ST/OBC. These regulations are available on UGC website ([www.ugc.gov.in](http://www.ugc.gov.in)). There is migration of students from one institution to another after getting admission in a subject and institution of his/her liking. Students also move out on being offered placement/employment while pursuing higher studies. The extant regulations of UGC on multiple entry and multiple exit also facilitate students to choose his pace and learning trajectory.

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